

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.1496 of 2019**

Chandan Keshri,

... .. Petitioner/s

Versus

Sanjay Bhardwaj,

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Prabhat Kumar Dipak
For the Respondent/s : Mr.Abinash Kumar

**CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER**

6 16-03-2026 At the request of learned counsel for the petitioner,
list this case on 20th of April, 2026.

(S. B. Pd. Singh, J)

Ankit Kumar/-

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